

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1996
TO BE ANSWERED ON 29TH DECEMBER, 2017**

DRUG LABORATORIES

1996. SHRI DUSHYANT CHAUTALA:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether there is only a limited number of Drug laboratories and pharmacies to check the quality of AYUSH medicines across the country;
- (b) if so, the details thereof and the actual number of drug laboratories and pharmacies available for ensuring the quality of AYUSH products;
- (c) whether the Government has any proposal to increase the number of drug laboratories; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) to (d): The setting up of drug laboratories and pharmacies for Ayurveda, Siddha, Unani and Homoeopathic medicines in the country is a continuing process. The Central Government has established Ayurveda & Unani medicines manufacturing unit –Indian Medicines Pharmaceutical Corporation Limited (IMPCL) at Mohan, District Almora, Uttrakhand and two central laboratories, namely- Pharmacopoeial Laboratory of Indian Medicine (PLIM) for Ayurvedic, Siddha and Unani medicines and Homoeopathic Pharmacopoeia Laboratory (HPL) for Homoeopathic medicines at Ghaziabad, Uttar Pradesh, which are notified as appellate laboratories under the provisions of Drugs & Cosmetics Rules, 1945. States have 47 pharmacies and 27 laboratories of AYUSH in public sector, which have been supported through the Centrally Sponsored Scheme to strengthen their infrastructural and functional capacities of quality production and testing of AYUSH medicines respectively. Country has 8667 licensed pharmacies and 55 approved or licensed laboratories in private & cooperative sectors. These pharmacies and laboratories are regulated under the provisions of Drugs & Cosmetics Rules, 1945 pertaining to Ayurvedic, Siddha, Unani and Homoeopathic medicines. The Centrally Sponsored Scheme of National AYUSH Mission implemented by the Ministry of AYUSH has a provision for the States to avail grant-in-aid for strengthening and establishment of AYUSH pharmacies and laboratories. Government has also authorized NABL accredited laboratories for batch to batch testing of AYUSH medicines procured by the central and state agencies. State-wise information of AYUSH pharmacies and laboratories is **annexed**.

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State-wise Information of AYUSH Pharmacies and Drug Testing Laboratories

State	Licensed Pharmacies				State Pharmacies	State Drug Testing Laboratories	Laboratories approved or licensed under the Drugs & Cosmetics Rules, 1945
	Ayurveda	Unani	Siddha	Homoeopathy			
Andhra Pradesh	347	18	0	13	02	01	0
Arunachal Pradesh	2	0	0	0	01	01	0
Assam	31	0	0	0	01	01	0
Bihar	216	22	0	48	01	01	0
Chhattisgarh	28	0	0	0	01	01	0
Delhi	65	19	0	0	0	0	08
Goa	6	0	0	0	0	0	0
Gujarat	516	0	0	7	03	01	02
Haryana	367	0	0	0	01	01	04
Himachal Pradesh	154	0	0	6	03	01	03
Jammu & Kashmir	16	4	0	2	01	01	0
Jharkhand	32	0	0	2	01	01	0
Karnataka	232	1	0	13	01	01	07
Kerala	709	2	3	13	02	01	06
Madhya Pradesh	637	5	0	20	03	01	05
Maharashtra	782	13	0	39	01	01	0
Manipur	0	0	0	0	0	0	0
Meghalaya	0	0	0	0	0	01	0
Mizoram	0	0	0	0	0	01	0
Nagaland	0	0	0	0	01	01	0
Odisha	77	0	0	5	03	01	03
Punjab	250	0	0	0	01	01	01
Rajasthan	315	3	0	0	04	01	03
Sikkim	2	0	0	0	0	01	0
Tamil Nadu	174	65	228	9	03	02	05
Telangana	321	115	0	29	03	0	01
Tripura	0	0	0	1	01	01	0
Uttar Pradesh	1718	311	0	36	04	01, 2 central laboratories	04
Uttarakhand	249	3	0	0	03	01	03
West Bengal	150	4	0	160	02	01	0
A&N Islands	0	0	0	0	0	0	0
Chandigarh	2	0	0	0	0	0	0
D&N Haveli	4	0	0	0	0	0	0
Daman & Diu	10	0	0	0	0	0	0
Lakshadweep	0	0	0	0	0	0	0
Puduchchery	27	0	4	5	0	0	0
Total	7439	585	235	408	47	29	55
8667 including one Central PSU							84

